

राष्ट्रीयकृत बैंकों द्वारा लघु उद्योगों, मध्यम उद्योगों को तथा कृषि विकास के लिए किए गए ऋण

(ख) प्रत्येक राज्य में ग्रामीण तथा नगरीय क्षेत्रों को कितना कितना ऋण दिया गया ?

6432. श्री नाथूराम अहिरवार :
क्या बित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले दो वर्षों में राष्ट्रीयकृत बैंक द्वारा लघु उद्योगों, मध्यम उद्योगों तथा कृषि विकास के लिए कितनी राशि के ऋण दिये गये ; और

बित्त मंत्रालय में राज्य मंत्री (श्रीमती सुशीला रोहतगी) : (क) जून, 1970, 1971 और 1972 के अन्तिम शुक्रवार को राष्ट्रीयकृत बैंकों द्वारा लघु उद्योगों और कृषि को दिए गये ऋणों के बारे में सूचना नीचे दी गई है :—

(लाख रुपये में)

	जून 1970	जून 1971	जून 1972 (अन्तिम)
1 लघु उद्योग	20632	24513	29574
2 कृषि	15963	20555	25 42

मध्यम श्रेणी के उद्योगों को दिए गये ऋणों के सम्बन्ध में सूचना अलग में उपलब्ध नहीं है ।

(ख) ग्रामीण और शहरी क्षेत्रों को दिए गए ऋणों का ब्योरा अलग से उपलब्ध नहीं है । फिर भी, जून 1970, 1971 और 1972 के अन्तिम शुक्रवार को राष्ट्रीयकृत बैंकों द्वारा लघु उद्योगों और कृषि को दिए गये राज्यवार ऋणों का विवरण सभा पदल पर रखा दिया गया है । [संसद सत्र पर रखा गया । बेजिये संख्या एन० डी० 4748/73] ।

Survey undertaken by Lead-Banks in Backward Districts of States

7433. DR. KAILAS: Will the Minister of FINANCE be pleased to state:

(a) whether the Lead-Banks have completed the survey of Backward districts of different States, specially those which are declared eligible by Government for subsidy of 10 per cent, for guidance of the entrepreneurs to locate small-scale or Agro-industries in those districts; and

(b) if so, whether these Lead-Banks have organised a Seminar to co-ordinate the efforts of Small Industries Service Institutes and the State Directorates of Industries to attract the entrepreneurs; and

(c) if not, when it is likely to be completed, whether survey has been undertaken in respect of those Backward Districts for which 10 per cent subsidy is not given but which have been identified by Government as Backward Districts, and

(d) if so which are those districts whose survey has been completed and which are under survey and if not, the reasons therefor?

THE MINISTER OF FINANCE
(SHRI YESHWANTRAO CHAVAN)

(a) (c) and (d) All the backward districts except Goa, Daman and Diu are covered under the Lead-Bank Scheme. The lead banks are required to carry out surveys in respect of all the lead districts. Information about the backward districts in which surveys have been completed or are under way is set out in the Statement laid on the Table of the House [Placed in Library See No LT-4749/73]

(b) No lead bank has within the knowledge of the Government organised any seminar of the kind referred to by the Hon'ble Member

Switching over part of loomage by Textile Mills from Cotton Fabrics to Synthetics to earn higher profit

6434 SHRI TRIDIB CHAUDHURI
Will the Minister of COMMERCE be pleased to state

(a) whether several mills in Bombay, Ahmedabad and elsewhere have pushed up the prices of higher medium, fine and superfine fabrics by 15 to 20 per cent and whether in

view of the higher margin on cotton fabrics many mills are switching over part of their loomage from synthetic textiles to pure cotton textiles of the above mentioned varieties, and

(b) if so, the steps contemplated by Government to remedy the position?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE)

(a) In the last one year, prices of cotton fabrics of the higher medium, fine and superfine varieties have risen by 7—10 per cent. This is not extra-ordinary in view of the price rise in the economy as a whole. Prices of synthetic fabrics have shown a corresponding rise. It is not correct that mills have diverted their loomage from production of synthetic textiles to higher medium fine and superfine cotton textile.

(b) Does not arise

Fresh Fruits exported through S T C during 1972 and Foreign Exchange earned

6435 SHRI R F ULAGANAMBI
Will the Minister of COMMERCE be pleased to state

(a) the names of countries to which fresh fruits were exported through the State Trading Corporation during the year 1972 and the kind and quantity of such fruits and

(b) the amount of foreign exchange earned thereby from each such country of export?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI